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SLP(C)No. 55 OF 2000  
ITEM No.202

Court No. 6

SECTION XVII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.55/2000

(From the judgement and order dated 20/08/1999 in MJC 210/97  
of The HIGH COURT OF PATNA)

KAUSHALYA DEVI

Petitioner (s)

VERSUS

SARO DEVI AND ORS.

Respondent (s)

( For Final Disposal )

Date : 29/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Mr. H.L. Aggarwal, Sr. Adv.  
Mr. K.K. Gupta, Adv.

For Respondent (s) Mr. Amitesh Kumar, Adv.  
Mr. Lakshmi Raman Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Not taken up.

.SP1  
.....L.....T.....J

(Ajay Kr. Jain)  
Court Master

(Radha R. Bhatia)  
Court Master